

Persons died due to lightning in Uttarakhand

†1797. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons died and injured due to lightning in Uttarakashi, Chamoli, Rudra Prayag, Bageshwar and Pithoragarh districts of Uttarakhand last year;

(b) the details of the head-wise amount allocated by Government to tackle this natural disaster; and

(c) the head-wise details of the amount spent so far along with the amount yet to be spent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) As per information received from State Government of Uttarakhand. 6 persons died (01 in Uttarkashi, 03 in Chamoli, and 02 persons in Bageshwar districts) and 06 persons have been reported injured due to lightning in Pithoragarh district, Uttarakhand during 2012-13.

The event of lightning is not one of the eligible natural calamity for relief under the State Disaster response Fund (SDRF)/National Disaster Response Fund (NDRF). The State Governments are required to provide relief from their own resources, to the people affected due to other than notified natural calamities including lightning as per their relief codes/manual.

(b) to (c) Does not aries.

New law on coastal security

1798. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some coastal States have requested for new law on coastal security with particular reference to security of commercial projects involving the entry of foreign firms into Indian ports; and

(b) if so, the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per available

†Original notice of the question was received in Hindi.